NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing-in-person at the Principal Seat at Bombay that on 7th May 2025 at 2.20 p.m.:-

The Division Bench presided over by the **Hon'ble Mr. Justice A. S. Chandurkar and Hon'ble Shri Justice M. M. Sathaye** will take up the following matter **through Video Conferencing for passing order**:

1. IA (st) No. 9865 of 2025 in Criminal Writ Petition (St) No. 6237 of 2024

(Charanjeet Singh Chanderpal Vs. Advocate General of Maharasthra & Ors.)

Dated this 6th day of May 2025

By order,

Sd/-

(A. H. Laddhad)
Prothonotary & Sr. Master
High Court, Original Side,
Bombay

Sd/-(H. M. Bhosale)

Registrar (Judl-I) High Court, Appellate Side, Bombay.